

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/14/241/AMR/2022		241 of Comp. Act	Nanchraiya Shiva Rama Krishna Pulakanam Vs. M/s VR Commodities Private Limited & 4 others

ORDER

Ms. Hamsini Durvasula, Proxy counsel for the Applicant and Mr. Avinash Amarnath, Mr. Naman Golechha and Ms. Arveena Sharma, Proxy counsels for the Respondent present. Pleadings are completed. For hearing, list the matter on 12.03.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**